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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 82/2017 in CP(CAA) No. 35/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Shanker Global Pvt Ltd.

Spectrum Tubes Pvt Ltd.

Hindprakash Corporation Pvt Ltd.

Laxmi Alutrade Pvt Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 5 WATI SOPARKAR

ADMAGATE

APPI ICANT

Swaliparlies

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ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Awaited record from Hon'ble High Court of Gujarat.

List the matter on 08.05.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of April, 2017.